

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
31-05-2024 AT 10:30 AM**

**CP (IB) No.677/7/HDB/2018
AND
IA (I B C) No. 889/2024 in CP (IB) No.677/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

VMC Systems Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (I B C) No. 889/2024

Mr Madasa Kumar, Liquidator present physically.

This being an application to take on record progress report. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)

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Cont. A (IBC) 3/2023

Learned Counsel Mr Venkateswar Rao for contemnors present physically.
Contemnors Nos 1 and 2 are present through Video Conference.
Contemnor No 3 called absent.
For hearing, matter adjourned to 24.06.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**